Welfare of Neglected Children

1970. SHRI SATISH PRADHAN: Will the Minister of WELFARE be pleased to state.

- (a) whether in a recent meeting of the members of S.A.A.R.C. countries a number of important decisions pertaining to problems and Welfare of neglected children were taken and time bound Action Plan was formulated;
 - (b) if so, the details thereof; and
- (c) the details of reoriented programme, administrative and legislative measures formulated to deal with the problem effectively.

THE MINUTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c) The required infbrrflation is being collected.

हरिजनों बादि की हत्याएं

1971. श्री राम नरेश यादव : क्या करना मंत्री यह बताने की कृपा करेंगे कि :

- (क) गत तीन महीने के दौरान उसर प्रदेश श्रीर दिल्ली के विभिन्न भागों में हरिजन तथा पिछड़े वर्गों के कितने व्यक्ति मारे गये थे श्रीर उनका जिला-बार स्यौरा क्या है;
- (क) पिछड़े वर्गों के लोगों के शोवण ग्रीर हत्याएं रोकने के लिए क्या नीति तैयार की गई है; ग्रीर
- (ग) क्या ऐसी गतिविधियां रोकने के लिए कोई समिति गठित की जाएगी?

कत्याच मंत्री (श्री सीताराम केसरी): (क) से (ग): उत्तर प्रदेश राज्य सरकार तथा दिल्ली प्रेशासन से सूचना मांगी गई हैं, जो प्रतीक्षित है।

> युक्ताओं में नशिली दवामों की जत की समस्या

1972 डा० बापू कालवाते : क्या करवार्क मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सक है कि युंबाओं में नशीली दवाओं की लत की समस्या को दूर करने हेतु सरकार दिदेशी गायकों और संगीतकारों की सहायता लेने का विचार रखती है;
- (ख) यदि हां, तो तस्त्रंबंधी अधीरा क्या है; और
- (ग) सरकार इस प्रयोजन हेतु कितना व्यथ करने का विचार रखती है ?

कल्यान मंत्री (थी सीतारसम केलंदी):
(क) जी, महीं।

(ख) और (ग) अपने नहीं केंद्रीता

Composition of Board of Directors ot NSPDC

1973. SHRI SUSHIL KUMAR SAM BHAJIRAO SHINDE: Will the Minister of WELFARE be pleased to state:

- (a) what is the ptesent composition of the Board of Directors of the National Scheduled Castes and Scheduled Tribes Development Finance Corporation;
- (b) whether Government propose to make the Board broad-based by including the representatives of the public in in its
 - (c) if not the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) the Board fe under reconstitution as the tenure of the first Board of Directors has expired.

- (b) Yes, Sir.
- (c) Does not arise.

National Backward Classes Finance and Development Corporation

1974. SHRI MURLIDHAR CHANRA-KANT BHANDARE: Will the Minister of WELFARE be pleased to state:

(a) what is the programme chalked wit by the National Backward Classes finance